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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 245/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Parmanand Tahlram Kewalramani & Anr
V/s.
Kaizen Global Services (India) Pvt Ltd.& Ors.

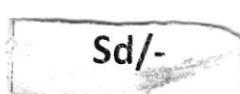
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KRISHNA BARUAH	ADVOCATE i/b PRAGNYA LEGAL FOR PETITIONER	
2.	Pratik Tripathi	PCS for Respondent R-2 to 6	

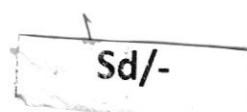
ORDER

CP No. 245/241-242/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 13.03.2018.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)